

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 4862
TO BE ANSWERED ON 1st April, 2022**

MEGA PARKS FOR THE PRODUCTION OF AYURVEDIC MEDICINES

4862. SHRI Y.S. AVINASH REDDY:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has proposed to set up mega parks for the production of Ayurvedic Medicines as a part of measures to promote indigenous medicines;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether any such Mega Parks have been sanctioned in Andhra Pradesh;
- (d) if so, the details thereof; and
- (e) the fund earmarked and released for setting up of such mega parks in the Andhra Pradesh and the status thereof as on date?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (e): No such proposal has been received by the Ministry of Ayush. However, if any person desires to set up production unit of Ayush medicines, he is required to obtain licence from the concerned State Licensing Authority in accordance with the requirements specified under Drugs and Cosmetics Act, 1940 and Rules made thereunder.
